

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AMBAY COKE INDUSTRIES PRIVATE LIMITED (IN CIRP)
Engaged in coke ovens chiefly for the production of coke or semi-coke
from hard coal and lignite, retort carbon (as per data available in public domain)
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy
Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Ambay Coke Industries Private Limited (In CIRP) AAICA4898F U23100WB2009PTC138958
2.	Address of the registered office	13/2A Priya Nath Mullick Road, P.S- Bhawanipore Kolkata, West Bengal, India - 700026
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Majority of fixed assets comprise of land located in Asansol Burdwan district in West Bengal
5.	Installed capacity of main products/services	Installed Capacity is not available. As per information received from the Director and ex Director of the CD, the company has ceased to operate since many years.
6.	Quantity and value of main products/ services sold in the last financial year	Quantity and value of main products/ services not available. As per information received from the Director and ex Director of the CD, the company has ceased to operate since many years.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details related to CD can be obtained by sending an email to cirp.acipl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By sending an email to cirp.acipl@gmail.com
10.	Last date for receipt of expression of interest	16.08.2024
11.	Date of issue of provisional list of prospective resolution applicants	26.08.2024
12.	Last date for submission of objections to provisional list	31.08.2024
13.	Date of issue of final list of prospective resolution applicants	07.09.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.09.2024
15.	Last date for submission of resolution plans	12.10.2024
16.	Process email id to submit Expression of Interest	cirp.acipl@gmail.com

Date: 22.07.2024
Place: Kolkata

S/d-
Mr. Avishek Gupta
Resolution Professional (RP)
For Ambay Coke Industries Private Limited (in CIRP)
Registration Number: IBB/ IPA-003 / IP -N00135 / 2017-2018 / 11499
Registered Address of RP: CK-104, Sector 2, Salt Lake Kolkata,
West Bengal- 700091

Avishek Gupta



FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AMBAY COKE INDUSTRIES PRIVATE LIMITED (IN CIRP)
Engaged in coke ovens chiefly for the production of coke or semi-coke from hard coal and lignite, retort carbon (as per data available in public domain) (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Ambay Coke Industries Private Limited (In CIRP) AAICA4898F U23100WB2009PTC138958
2. Address of the registered office	132A Priya Nath Mullick Road, P.S- Bhawanipore, Kolkata, West Bengal, India - 700026
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Majority of fixed assets comprise of land located in Asansol Burdwan district in West Bengal
5. Installed capacity of main products/services	Installed Capacity is not available. As per information received from the Director and ex Director of the CD, the company has ceased to operate since many years.
6. Quantity and value of main products/ services sold in the last financial year	Quantity and value of main products/ services not available. As per information received from the Director and ex Director of the CD, the company has ceased to operate since many years.
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details related to CD can be obtained by sending an email to cirp.acipl@gmail.com
9. Eligibility for resolution applicants under section 29(2)(h) of the Code is available at URL:	By sending an email to cirp.acipl@gmail.com
10. Last date for receipt of expression of interest	16.08.2024
11. Date of issue of provisional list of prospective resolution applicants	26.08.2024
12. Last date for submission of objections to provisional list	31.08.2024
13. Date of issue of final list of prospective resolution applicants	07.09.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12.09.2024
15. Last date for submission of resolution plans	12.10.2024
16. Process email id to submit Expression of Interest	cirp.acipl@gmail.com

Sd/-
Mr. Avishek Gupta
Resolution Professional (RP)
For Ambay Coke Industries Private Limited (In CIRP)
Registration Number: IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
Registered Address of RP: CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091

Date: 22.07.2024
Place: Kolkata

ফর্ম 'জি'
আমবে কোক ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড (সিআইআরপি-তে)-এর
নিমিত্ত এক্সপ্রেশন অফ ইন্টারেস্টের জন্য আমন্ত্রণ
(পাবলিক ডোমেইন থেকে উপলব্ধ জমা অনুসারে) কোক ওভেনে নিযুক্ত বিশেষ করে হার্ড কোল এবং লিগনাইট, রিটোর্ট কার্বন থেকে কোক এবং সেমি কোক তৈরি। ইনসলভেন্সি অ্যান্ড ব্যাংক্রুপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ সবি-রেগুলেশন (১) অধীনে।

দরকারী তথ্যাবলি	
১. কর্পোরেট অফিসের নাম, পান ও সিআইএন/এলএসপি নম্বর	আমবে কোক ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড (সিআইআরপি-তে) AAICA4898F U23100WB2009PTC138958
২. রেজিস্টার্ড অফিসের ঠিকানা	১৩/২এ প্রিয়নাথ মল্লিক রোড, ধনা ভবানীপুর, কলকাতা, পশ্চিমবঙ্গ, ভারত-৭০০০২৬
৩. ওয়েবসাইটের ইউআরএল	উপলব্ধ নয়
৪. সিংহভাগ স্থায়ী পরিসম্পদ যেখানে অবস্থিত, সেই স্থানের বিবরণ	সিংহভাগ পরিসম্পদ জমি আসানসোল, জেলা বর্ধমান পশ্চিমবঙ্গে অবস্থিত
৫. মূল পণ্য/সেবার ইনস্টলড ক্যাপাসিটি	ইনস্টলড ক্যাপাসিটি উপলব্ধ নয়। সিটির ডিরেক্টর এবং এক্স ডিরেক্টর থেকে প্রাপ্ত তথ্য অনুসারে, বহু বছর ধরে কোম্পানি কারবার বন্ধ করেছে।
৬. শেষ অর্থবর্ষে বিক্রিত মূল পণ্য/সেবার পরিমাণ এবং অর্থমূল্য	মূল পণ্য/সেবার পরিমাণ এবং অর্থমূল্য উপলব্ধ নয়। সিটির ডিরেক্টর এবং এক্স ডিরেক্টর থেকে প্রাপ্ত তথ্য অনুসারে, বহু বছর ধরে কোম্পানি কারবার বন্ধ করেছে।
৭. কর্মী/শ্রমিকের সংখ্যা	শূন্য
৮. সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (তফসিল-সহ), অঙ্গভাগের তালিকা	cirp.acipl@gmail.com -এ ই-মেল পাঠিয়ে সিডি সম্পর্কিত বিবরণ পাওয়া যেতে পারে।
৯. উক্ত কোডের ২৫(২)(এইচ) ধারাবাহী রেজলিউশন আবেদনকারীদের যোগ্যতামান যে ইউআরএল পাওয়া যাবে:	cirp.acipl@gmail.com -এ ই-মেল পাঠিয়ে
১০. এক্সপ্রেশন অফ ইন্টারেস্ট প্রাপ্তির শেষ তারিখ	১৬.০৮.২০২৪
১১. সম্ভাব্য রেজলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	২৬.০৮.২০২৪
১২. প্রতিশ্রুতি তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	৩১.০৮.২০২৪
১৩. সম্ভাব্য রেজলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	০৭.০৯.২০২৪
১৪. সম্ভাব্য রেজলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরান্ডাম, ইভালুয়েশন ম্যাট্রিক্স ও রেজলিউশন প্লানের জন্য অনুরোধ প্রকাশের তারিখ	১২.০৯.২০২৪
১৫. রেজলিউশন প্লান জমার শেষ তারিখ	১২.১০.২০২৪
১৬. ই-মেল আইডি জমা প্রদান ই-মেল আইডি	cirp.acipl@gmail.com

স্বা/-
শ্রী অধিবেশ গুপ্তা
রেজলিউশন প্রফেশনাল (আরপি)
আমবে কোক ইন্ডাস্ট্রিজ প্রাইভেট লিমিটেড (সিআইআরপি-তে)-এর তরফে
রেজিস্ট্রেশন নম্বর: IBBI/IPA-003/IP-N00135/2017-2018/11499
তারিখ: ২২.০৭.২০২৪
স্থান: কলকাতা
আরপি-এর রেজিস্টার্ড ঠিকানা: নিকে-১০৪, সেক্টর ২, সল্টলেক কলকাতা, পশ্চিমবঙ্গ-৭০০০৯১

Business Standard – Published Pan India

Aajkal – Published Kolkata Edition